## **COURT-II**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 76 OF 2015**

Dated: 21st August, 2017

In the matter of:

NTPC Ltd. .... Appellant(s)

Vs.

Uttar Pradesh Power Corp. Ltd. & Ors. .... Respondent(s)

## <u>ORDER</u>

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today.

Hence, the matter is listed for hearing on **25-09-2017**.

**PPS/Court Master** 

tpd